

**Central Administrative Tribunal  
Ernakulam Bench**

OA/180/00454/2020

Tuesday, the 14<sup>th</sup> day of September, 2021

CORAM

**HON'BLE MR.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE MR.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Rajan Ninan, aged 61 years, S/o.  
K.K.Ninan(Retired Station Manager,  
Southern Railway, Kottayam)  
Residing at Kalathil, Vadavathur P.O.,  
Kottayam- 686010. - Applicant

(By Advocate: M/s Varkey and Martin)

**Versus**

- 1. Union of India, represented by General Manager,  
Southern Railway, Park Town P.O., Chennai-600003.
- 2. The Senior Divisional Personnel Officer,  
Southern Railway, Trivandrum Division,  
Trivandrum-14.
- 3. The Senior Divisional Finance Manager,  
Southern Railway, Trivandrum Division,  
Trivandrum-14. - Respondents

(By Advocate: Mr.S. Radhakrishnan)

The O.A having been heard on 14<sup>th</sup> September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**HON'BLE MR.P.MADHAVAN, JUDICIAL MEMBER**

Learned counsel for the applicant submits that the respondents had

granted MACP with retrospective effect but it seems that they have given it not from the date the applicant has applied. He is willing to withdraw the Original Application with permission to file separate Original Application, if advised.

2. Original Application will stand withdrawn with liberty to file a separate Original Application, if necessary. No costs.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

bp

**List of Annexures**

Annexure A1 - True copy of the O.O. No.T.29/89 dated 07.04.1989.

Annexure A2 - True copy of the O.O. No.T 81/90 dated 24.09.1990.

Annexure A3 - True copy of the O.O. No.T 46/95/SM dated 08.11.1995.

Annexure A4 - True copy of the Office order No.T.58/2004/SMs dated 30.09.2004.

Annexure A5 - True copy of the office order No.T.10/2010/SMs dated 22.02.2010.

Annexure A6 - True copy of the Railway Board Letter RBE 101/2009 dated 10.06.2009.

Annexure A7 - True copy of the representation dated 25.09.2018 submitted by the applicant.

Annexure A8 - True copy of the Letter No.PC-V/2009/ACP/2 dated 29.12.2011.

Annexure A9 - True copy of the RBE No.100/2012 dated 12.09.2012.

Annexure A10 - True Extract of Para 125 of IREM (Vol.I)

Annexure A11 - True copy of the RBE No.26/2020 dated 25.02.2020

Annexure A12 - True copy of the letter No.P(R) 535/P/MACPS/Vol.VI dated 18.05.2020

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